

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

[ ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED ]

Date : 02-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE SHEEL NAGU  
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Ms. Tulika Mukherjee, AOR

For Respondent(s) : Mrs. Mona K. Rajvanshi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter circulated by learned counsel for the  
appellant seeking adjournment on the ground of personal difficulty,  
list the matter after four weeks.

(SWETA BALODI)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
ASSISTANT REGISTRAR